

Central Administrative Tribunal Principal Bench, New Delhi

C.P. No. 37/2021 O.A. No.1749/2020

This the 5th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Sh Santosh Kumar, S/o Shri Saudagar Prasad, Age about 32 years R/o-303, Gali No. 25/2, Shiv Enclave, Esmailpur, Faridabad. Haryana

.. Petitioner

(through Advocate: Shri Manjeet Singh Reen)

Versus

- Shri Sushant Kumar Mishra, Secretary, Ministry of Railway, Rail Bhawan, Railway Board, New Delhi
- 2. Shri A.K. Puthia General Manager, Northern Railway, Baroda House, New Delhi
- 3. Shri S.C. Jain,
 Divisional Railway Manager,
 Northern Railway,
 State Entry Road,
 New Delhi

... Respondents (through Advocate: Shri Krishan Kant Sharma with Shri Shailendra Tiwary)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

At the outset, Shri Manjeet Singh Reen, learned counsel for the applicant submits that in compliance of the directions of this Tribunal passed in the aforesaid OA, the respondents have passed a speaking order dated 25.03.2021 and in view of the said order, the present CP may be closed, however, liberty may be granted to the petitioner to challenge the said order in accordance with law, if so advised.

2. In view of the aforesaid, the present CP is closed. Notices are discharged. However, it is made clear that the petitioner shall be at liberty to challenge the order dated 25.03.2021, in accordance with law, if so advised.

(R.N. Singh) Member (J) (A. K. Bishnoi)
Member (A)

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